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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 1653/2021 & CRL.M.A. 13715/2021

CHARU SONEJA

..... Petitioner

Through

gh Mr. K K Manan, Senior Advocate with Ms. Uditi Bali, Advocate

Versus

STATE (NCT OF DELHI) AND ORS..... RespondentThroughMr. Piyush Singhal, Advocate for Mr.
Ashish Aggarwal, ASC for the State
with SI Sheetal, PS Naraina
Ms. Kamlesh Mahajan, Advocate for
R-2 to R-5

CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD <u>O R D E R</u> 03.01.2022

HEARD THROUGH VIDEO CONFERENCING

1. Mr. Piyush Singhal, learned counsel appearing for Mr. Ashish Aggarwal, learned ASC for the State, submits that he would file a reply.

2. In view of the fact that the instant writ petition was filed in August

2021, a last opportunity is given to the State to file a reply.

- 3. Let the reply be filed within five days.
- 4. List on 11.01.2022, for final disposal.

SUBRAMONIUM PRASAD, J

JANUARY 03, 2022 Rahul

This is a digitally signed order.

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